

ITEM NO.804

Court 1 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Cr1.) No. 104/2021

KAMLA BHATTACHARJEE

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 11-03-2022 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Saurabh Mishra, AOR (Mentioned by)

For Respondent(s) Mr. B. V. Balaram Das, AOR

UPON hearing the counsel the Court made the following
O R D E R

Upon being mentioned by Mr. Saurabh Mishra, learned counsel for the petitioner, we direct the Registry to list the matter on 06th April, 2022 before an appropriate Bench.

(RAJNI MUKHI)
COURT MASTER (SH)

(R.S. NARAYANAN)
COURT MASTER (NSH)